

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 25th APRIL, 2024, 10:30 A.M.

**IA (Comp. Act)/12/GB/2023
In CP /14/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Aaryan Chilled Infra Pvt. Ltd. 2. Jagdish Sharma Vs Onion Rings Hotel & Resorts Pvt. Ltd. & Nine (9) Others.
Under Section	U/s 241-244 of Companies Act, 2013

For Petitioner (s) : Mr. Amit Pareek, CS

For Respondent (s) : Mr. B. Debnath, CS, R-7

ORDER

IA (Comp. Act.)/12/GB/2023

Both sides Authorized Representative present. List this IA along with the main petition for arguments on **22.05.2024**.

CP /14/GB/2023

Both sides Authorized Representative present. List the main petition for arguments on **22.05.2024**. All connected IAs to be tagged along on the aforesaid date.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)